

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE, PUNE
(Through Video Conferencing)**

ORIGINAL APPLICATION NO. 30/2020 (WZ)

Sarang Yadwadkar & ors. ---- Applicant

Vs.

Pune Municipal Corporation & Ors. ---- Respondents

INSPECTION REPORT OF

**Illegal dumping of soil and encroachment along the Mutha river bed between Rajaram
Bridge and Mhatre Bridge in Pune**

The applicant filed the application vide Original Application No. 30/2020, Sarang Yadwadkar & Ors vs. Pune Municipal Corporation & Ors. against the issue of illegal dumping of soil and encroachment along the Mutha river bed between Rajaram Bridge and Mhatre Bridge in Pune and resultantly breaking up of sewage line, causing discharge of sewage into the river. In this matter, the Hon'ble NGT vide order dated 22.07.2020 constituted a joint committee consisting of (i) Municipal Commissioner, Pune, (ii) Chief Engineer, Irrigation Department and (iii) Maharashtra Pollution Control Board and directed to submit a report.

In compliance with the aforesaid order of the Hon'ble NGT, a committee of the following members constituted for inspection and submission of a factual report.

1. Jitendra Sangewar, Regional officer, M.P.C. Board Pune.
2. Pratap Jagtap, Sub-Regional Officer, M.P.C. Board Pune I.
3. Yogesh Bhandarkar, Asst. Engineer, Grade-I, Irrigation Dept, Pune.
4. S. S. Shinde, Asst. Engineer, Grade-II, Irrigation Dept, Pune.
5. D. H. Takale, Dy engineer, Building Development Department, Pune Municipal Corporation.
6. Vitthal Mule, Jr. Engineer, Building Development Department, Pune Municipal Corporation.
7. S.N. Ranaware, Dy. Engineer, Drainage Department, Pune Municipal Corporation.

The Committee members visited the site in question on 05.11.2020. The joint committee is submitting the report as below,

Report submitted by Pune Municipal Corporation: -

Pune Municipal Corporation- Building permission department, Drainage department and Electrical department have submitted the report vide letter date 03.09.2021 as below: -
The said report is attached and annexed herewith as an Annexure-I

The issue in this case is related with building permission department. Shri. Sarag Yadvadkar had orally informed to PMC on 12/04/2020 regarding leakages of raw sewage from main sewer line in river bed and sewer chamber on it between Erandwana Mhatre Bridge to Rajaram bridge behind Shubharambh lawn, near GM Power Batteries.

With reference to the said complaint, the officials of this department had visited to the site on 13/04/2020 and it had been observed by PMC officials that the sewer line chamber and sewer line had been damaged. Sewer chamber had been repaired and flow of sewer water flowing in river had been stopped. PMC department had repaired the sewer chamber during lockdown period and informed to the Environment officer of PMC vide letter no. 797 dated 20/08/2020. The said letter is attached and annexed herewith as an Annexure- II.

Background information of the incidence: -

Earlier where drainage line was broken, notice had been issued by PMC under Section 53 (1) of The Maharashtra Regional and Town Planning Act, 1966 to Shri Mangesh Gujarathi/ Shri M. Power Solutions and Advocate Mr. Sudhakar Kale on 15/04/2020 and 14/05/2020 respectively. According to this Shri Mangesh Gujrathi has given the reply vide letter on 16/04/2020 stating that the previous filling of his plot from the Blue line to river basin has been removed and according to Sri S. Sudhakar Kale's letter on 22/05/2020 they did not dump debris in Mutha river basin and said earlier they removed 177 brass of black soil and used this black soil for tree plantation. The notice dated 15.04.2020 and 14.05.2020 alongwith the replies are attached and annexed herewith as an Annexure- III.

Earlier, Sujal Sahakari Gruharachana Sanstha had filed a case against Pune Municipal Corporation and others regarding noise pollution and other problems caused by the Mangal Karyalayas located near Mutha River basin between Rajaram Bridge to Mhatre Bridge stretch. The claim was filed before Hon'ble National Green Tribunal No. 08/2015.

In the said matter, Hon'ble National Green Tribunal had passed an order on 03/07/2017 to identify unauthorized construction/ dumping of soil and debris within the blue line of Mutha River basin from Rajaram Bridge to Mhatre Bridge. In this regard, The Pune Municipal Corporation and Irrigation Department had conducted a joint inspection. After that Pune Municipal Corporation and Irrigation Department took joint action for removal of unauthorized construction/ dumping of soil and debris.

The report had been submitted before Hon'ble National Green Tribunal on 23/08/2017 that Pune Municipal Corporation and Irrigation Department had removed 43505 Sq ft of unauthorized construction and 9300 Cu. Metre of dumped material between blue line and river basin.

The Pune Municipal Corporation issued office order vide no. MA/ SAPRVI/1115, on 17/05/2019, thereby a patrolling team has been set up to prevent soil and debris dumping near Mutha river basin. The patrol team has been tasked for 24 hrs in 3 Shifts to stop illegal dumping of soil and debris and to prevent unauthorized parking of vehicles.

Also, there are total 25 no. of cases pending in Municipal Court and District Court in the month of May, 2021 regarding unauthorized properties between Mhatre Bridge and Rajaram Bridge stretch.

After that the inspection was carried out by PMC time to time along the 100 ft D.P. Road between Mhatre Bridge to Rajaram Bridge and Notices are issued under Section 52(1) A and C and Section 53(1) A of Maharashtra Regional and Town Planning Act, 1966, to Shri Ramesh Devram Dharmavat S.No. 45, Shri. Tushar Deshpande S.No. 45, Shri Bangar and Shri Rajesh Taru on 11/09/2019, 27/11/2020 and 15/01/2021 respectively and action has been taken as per notice issued, Also Mr. Salil Savarkar had started land development on his property at karvenagar in S.no. 47(P) & 48(P), So notice has been issued to him under Section 52(1) A and C and Section 53(1) A of Maharashtra Regional and Town Planning Act, 1966. According to this land development has been stopped. The notices are attached and annexed herewith as an Annexure- IV.

As per order issued by Hon'ble NGT in this matter, the joint committee carried out the site inspection and observed that, there is no dumping of material.

Report by MPCB: -

Information about STP and drain: -

i) Total number of drains discharging untreated water into the river: -

There are total nine drains out of which two are major drains and seven are small drains located between Rajaram Bridge to Mhatre Bridge Mutha river stretch which are discharging untreated sewage water into the river. MPCB has collected untreated water samples of drains and from the analysis results it is stated that, the parameters BOD, COD and SS are exceeding. The analysis results along with photographs of the drains are attached and annexed herewith as an annexure- V.

ii) Total number of dump site on the riverbed: -

No any dumpsite observed during visit.



iii) Action plan and any proposal with regard to no construction zone on the riverbed.
PMC has mentioned action taken which are stated above.

iv) Total number of STPs installed and working.

PMC has provided two no. of STPs in the said river stretch. One STP located at Mhatre Bridge, Erandwana of capacity 50 MLD and another STP located at Rajaram Bridge, vittalwadi of capacity 32 MLD. Both are in working condition.

Details of existing STP's in PMC area are as below,

| S.No. | STP Location | STP Commissioned in (Year) | Status (Operational/ Non-Operational) | STP Installed Capacity | Actual utilization capacity | Consent to operate is valid up to |
|-------|--------------------------------------------------------------------|----------------------------|----------------------------------------------------|------------------------|-----------------------------|-----------------------------------|
| 1 | Erandwane STP, S.No.3&4 Erandwane | 2004 | Operational | 50 MLD | 50 MLD | 31.12.2023 |
| 2 | Bopodi STP, S.No.2A, 2B, 2C, 2D &6 (P) Bopodi | 2003 | Operational | 18 MLD | 18 MLD | 31.12.2023 |
| 3 | S.No.24, Tanajiwadi, Shivajinagar | 2014 | Operational | 17 MLD | 17 MLD | 31.12.2023 |
| 4 | Bhairoba STP, Final plot No.330 S.No.33A, 33B Koregaon Park | 2003 | Operational | 130 MLD | 130 MLD | 31.12.2023 |
| 5 | Mundhawa STP, S.No.2,3A,4 Mundhawa | 2009 | Operational | 45 MLD | 45 MLD | 31.12.2023 |
| 6 | Vithalwadi STP, S.No.20(P) Hingane | 2009 | Operational | 32 MLD | 32 MLD | 31.12.2023 |
| 7 | Old Naidu STP, S.No.439 To 444 Pune final Plot No. 98 Kennedy Road | 1988 | Declared defunct by PMC but partially operational. | 90 MLD | 30 MLD | 31.12.2023 |
| 8 | Baner STP, S.No.221 To 227 Baner | 2011 | Operational | 30 MLD | 30 MLD | 31.12.2023 |
| 9 | Kharadi STP, S.No.74, 75 Kharadi | 2012 | Operational | 40 MLD | 40 MLD | 31.12.2023 |
| 10 | New Naidu STP, S.No.439 To 444 Pune final Plot No. 98 Kennedy Road | 2010 | Operational | 115 MLD | 115 MLD | 31.12.2023 |
| | Total | | | 567 MLD | 507 MLD | |



v) Total generation of sewage of city Pune and capacity to treat water, analysis of gap.

- Population of Pune Municipal Corporation area including newly added villages- approx. 42.0 Lakhs
- Total water Consumption of PMC- 1350 MLD
- Total sewage Generation in PMC- - 750 MLD
- Actual Sewage Treatment - 507 MLD
- Gap in treatment – 243 MLD
- Total 10 nos. of STP's are provided. One STP is in partially in operation. PMC declared it as defunct.
- Total untreated sewage discharged to river-243 MLD.

vi) Future plan by PMC to meet out the gap between the generation and the disposal: -

- PMC has prepared project for 11 no. of proposed STPs of capacity 396 MLD considering population growth up to the year 2027 under JICA Project. Presently, tendering process for different works is in process.
- Timeline for completion of project is up to 2025.
- Details of proposed STPs is as below,

| Sr. No | STP location | Capacity in MLD | Area Ha. | Time period for completion | Present Status |
|--------|---------------------|-----------------|----------|----------------------------|------------------------------------------------------------------------------------------------------------------|
| 1 | Botanical Garden | 10 | 0.55 | 2025 | Land of 0.25 Ha is in PMC's possession. For remaining 0.30 Ha land NOC from Agricultural University is received. |
| 2 | Baner | 25 | 0.95 | 2025 | Land acquisition is under process & will be acquired shortly. |
| 3 | waraje | 28 | 1.14 | 2025 | Land acquisition is under process & will be acquired shortly. |
| 4 | Vadgaon | 26 | 1.02 | 2025 | Government land is in possession of PMC. |
| 5 | Tanajiwadi | 15 | 0.35 | 2025 | Land is in possession of PMC. |
| 6 | Near Naidu Hospital | 127 | 4.05 | 2025 | Land is in possession of PMC. |
| 7 | Dhanori | 33 | 1.36 | 2025 | Land is in primary possession of PMC. |
| 8 | Bhairoba | 75 | 2.19 | 2025 | Land is in possession of PMC. |
| 9 | Mundhwa | 20 | 0.91 | 2025 | Land is in possession of PMC. |
| 10 | Kharadi | 30 | 0.7 | 2025 | Private land of 0.7 Ha is in primary possession of PMC. |
| 11 | Matsya Beej Kendra | 7 | 0.26 | 2025 | Land is in possession of PMC. |
| | Total | 396 | | | |

In addition to above, PMC proposed to construct one 10 MLD STP at Ramtekadi Industrial Estate Hadapsar, Pune.

Irrigation Department Pune: -

After various follow-up by MPCB as nodal agency, Irrigation Department has not submitted any report with respect to this application.

Conclusion: -

The dumping of construction debris remains a problem for cities as urbanization is at a rapid pace. The urban sprawl is in a large area and sometimes goes beyond the city limits, a few miscreant truck owners usually find no man's land to illegally dump their truck loads. It is imperative that the building construction industry adhere to C& D waste policy adopted by PMC and strict actions to be taken for illegal dumping and a vigil to be kept at various likely locations of dumping. Also, instead of centralized C & D waste processing plant at Wagholi for whole PMC jurisdiction, it is suggested that, PMC shall decentralize C&D processing plant at various locations to cover total PMC jurisdiction. PMC shall increase vigilance across the river to prevent debris dumping and encroachment across the river. PMC shall provide service for 24 X 7 to attend complaints regarding damage of sewer line, manhole. PMC shall provide customer care number for illegal dumping of debris, damage of sewer line/ manhole etc. PMC shall speed up the work towards installation of proposed STP within stipulated time. Till the commissioning of proposed STPs, PMC shall take short term measures to treat untreated sewage which further leads to river.



(Bipin Shinde)
Ex. Engineer,
Building Development
Department,
Pune Municipal Corporation



(Santosh Tandale)
Supt. Engineer,
Drainage Department,
Pune Municipal Corporation



(Pratap Jagtap)
Sub- Regional officer,
MPCB, Pune-I

Date:- 01.10.2021

Place- Pune.

210903-FTS-0035

08/09/2024 53

City Engineer Office
Pune Municipal Corporation
Outward No. 7885
Date - 3/9/2024

Annexure-I

To
Regional officer,
Maharashtra Pollution Control Board
Jog Center, 3rd Floor, Mumbai Pune Road
Wakadewadi, Pune-411003

Sub:- Hon. NGT Original application No.30/2020 (Wz)

Ref :- Sarang Yadwadkar & other V/S PMC & other,NGT Court order dated 22/07/2020

As per above mentioned reference, the following issue is related to building permission department. With respect to National Green Tribunal order issued on 22/07/2020. the officials of Pune Municipal Corporation, Maharashtra Pollution Control Board and Irrigation Department inspected the site between Mhatre Bridge to Rajaram Bridge on 5/11/2020.

Issue No. 1) Shri. Sarag Yadvadkar had given the complaint on 12/04/2020 regarding main sewer line in river bed and sewer chamber on it between Erandwana Mhatre Bridge to Rajaram bridge behind Shubharambh lawn, near GM Power Batteries.

With reference to complaint the officials of this department had been visited to site on 13/04/2020 it had been observed the sewer line chamber and sewer line had been damaged.

Our department had been repaired the sewer chamber during lockdown period informed to the environment officer P.M.C. vide letter outward no. 797, dated 20/08/2020.

In present situation the sewer chamber had been repaired and flow of sewer water flowing in river has been stopped.

Earlier where drainage line was broken notice has been issued under Section 53 (1) of The Maharashtra Regional and Town Planning Act, 1966 to Shri Mangesh Gujarathi/ Shri M. Power Solutions and Advocate Mr. Sudhakar Kale on 15/04/2020 and 14/05/2020 respectively. According to this Shri Mangesh Gujrathi has given the reply vide letter on 16/04/2020 stating that the previous filling of his plot from the Blue line to river basin has been removed and according to Sri S. Sudhakar Kale's has given the reply on 22/05/2020 they did not dumped debris in Mutha river basin and said earlier they removed 177 brass of black soil and used this black soil for tree plantation.

Issue No. 2) Earlier, Sujal Sahakari Gruharachana Sanstha had filed a case against Pune Municipal Corporation and others regarding noise pollution and others problems caused by the Mangal Karyalayas located near Mutha River basin between Rajaram Bridge to Mhatre Bridge stretch. The claim was filed under National Green Tribunal No. 08/2015.

National Green Tribunal has passed an order on 03/07/2017 that unauthorized construction/ dumping of soil and debris happening along the Blue line near Mutha River basin from Rajaram Bridge to Mhatre Bridge. In this regard, The Pune Municipal Corporation and Irrigation Department had conducted a joint inspection in next two weeks. After that Pune Municipal Corporation and Irrigation Department took joint action for removal of unauthorized construction/ dumping of soil and debris for next four weeks.

With reference to National Green Tribunal order a report has been submitted to National Green Tribunal on 23/08/2017 that the Pune Municipal Corporation and Irigation Department had jointly inspected the construction from the Blue Line to the river basin. Thereafter from 12/08/2017 to

COPI

27/08/2017, The Pune Municipal Corporation and Irrigation Department have removed 43505 Sq ft of unauthorized construction and 9300 Cu. Metre of dumped material between blue line and river basin.

Also, there are total 25 cases pending in Municipal Court and District Court in the month of May, 2021 regarding unauthorized properties between Mhatre Bridge and Rajaram Bridge stretch and the table is attached herewith. (Appendix-1)

After that the inspection was carried out time to time along the 100 ft D.P. Road between Mhatre Bridge to Rajaram Bridge and Notices are issued under Section 52(1) A and C and Section 53(1) A of Maharashtra Regional and Town Planning Act, 1966, to Shri Ramesh Devram Dharmavat S.No. 45, Shri. Tushar Deshpande S.No. 45, Shri Bangar and Shri Rajesh Taru on 11/09/2019, 27/11/2020 and 15/01/2021 respectively and action has been taken as per notice issued, Also Mr. Salil Savarkar had started land development on his property at karvenagar in S.no. 47(P) & 48(P), So notice has been issued to him under Section 52(1) A and C and Section 53(1) A of Maharashtra Regional and Town Planning Act, 1966. According to this land development has been stopped.

Issue No. 10.(i) Near Rajaram Bridge one locatted spot near by vitthalwadi STP there is discharge of excess untreted domestic effluences in to Mutha River. under JICA Project new STP of 26 mld is Prposed at Wadgaon to treat this excess domestic effluences

Issue No. 10) ii) As per order issued by the order under reference, the joint site inspection by officials of Pune Municipal Corporation, Maharashtra Pollution Control Board and Water Resource Department no dumping of materials has been noticed.

Issue No. 10) iii) As per office order issued by Municipal Commissioner of Pune Municipal Corporation Outward no. MA/ SAPRVI/1115, on 17/05/2019, a patrolling team has been set up to prevent soil and debris dumping near Mutha river basin. The patrol team has been tasked for 24 hrs in 3 Shifts to stop illegal dumping of soil and debris and to prevent unauthorized parking of vehicles.

Issue No. 10) iv) Total number of STP's installed and working – 10

| Sr.No. | Name of STP | Installed capacity(MLD) | Status | Current Working Capacity(MLD) | River Bank |
|--------------|-----------------|-------------------------|-----------------|-------------------------------|------------|
| 1 | Bahiroba STP | 130 | working | 130 | Mula Mutha |
| 2 | New Naidu STP | 115 | working | 115 | Mula Mutha |
| 3 | Earandwane STP | 50 | working | 50 | Mutha |
| 4 | Mundhawa STP | 45 | working | 45 | Mula Mutha |
| 5 | Kharadi STP | 40 | working | 40 | Mula Mutha |
| 6 | Vitthalwadi STP | 32 | working | 32 | Mutha |
| 7 | Baner STP | 30 | working | 30 | Mula |
| 8 | Bopodi STP | 18 | working | 18 | Mula |
| 9 | Tanajiwadi STP | 17 | working | 17 | Mula |
| 10 | Old Naidu STP | 90 | Partial working | 30 | Mula Mutha |
| Total | | 567 | | 507 | |

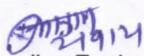
Issue No. 10) v) Proposed STPs.

| Sr.no. | Name of STP | Designed Capacity MLD |
|--------|----------------------|---------------------------------------------------------------------------------------------------------|
| 1 | Matsyabeij Kendra | 7 |
| 2 | Mundhava | 20 |
| 3 | Bhairoba | 75 |
| 4 | Naidu | 127 (Existing 90 MLD Naidu STP will be demolished and new STP of 127 MLD is Proposed to be constructed) |
| 5 | Wadgaon | 26 |
| 6 | Warje | 28 |
| 7 | Tanajiwadi | 15 |
| 8 | Dhanori | 31 |
| 9 | Botanical Garden | 10 |
| 10 | Baner | 25 |
| 11 | Kharadi | 30 |
| | TOTAL | 396 |

Issue No. 10) vi) As far as long term measures are concerned, Pollution Abatement of River Mula-Mutha project was sanctioned by NRCDD, Government of India on 14/01/2016. In this project, total 11 Sewage Treatment Plants having capacity of 396 MLD will be constructed. After completion of this project, total 873 MLD sewage will be treated. PUNE MUNICIPAL CORPORATION is also constructing 10 MLD STP and Ramtekadi industrial estate hadapsar (Non JICA work)

Issue No. 10) vii) At present 744 MLD sewage is generated. Presently sewage treatment capacity is 567 MLD. Timeline to complete to JICA project is Jan 2025. After completion of this project, total (873 MLD + 10 MLD) i.e. 883 MLD sewage will be treated.

Thanking You.


Superintending Engineer
Building permission Dept.
Pune Municipal Corporation


Superintending Engineer
Drainage Dept.
Pune Municipal Corporation


SHRINIVAS KANDUL
Chief Engineer (Electrical)
Electrical Dept.
Pune Municipal Corporation

Superintending Engineer
JICA Project
Pune Municipal Corporation











Annexure - II

अधिक्षक अभियंता कार्यालय
मलनि:सारण देखभाल दुरुस्ती विभाग
पुणे महानगरपालिका
जा.क्र. ७९७/६००
दिनांक: २०.०६.२०२०

मा. पर्यावरण अधिकारी
पुणे महानगरपालिका

यांजकडेस...

विषय :- ड्रेनेज लाईनवरील चेंबर दुरुस्त केलेबाबत.

संदर्भ:- NGT Application no.30/2020 (WZ)
सारंग यादवाडकर व इतर वि.पुणे महानगरपालिका

उपरोक्त संदर्भअन्वये मलनि:सारण देखभाल दुरुस्ती विभागाकडील बाब क्र.१ ते३संबंधीत माहिती खालीलप्रमाणे आहे.

एंडवणा म्हात्रेपूल व कर्वेनगर राजाराम पूल दरम्यान भागातील शुभारंभ लॉनच्या मागील बाजूस, परतानी लॉनच्यान नजिक GM पॉवर बॅटरीज व लगतच्या खाजगी मिळकतधारक यांनी नदीपात्रामध्ये राडारोडा टाकून अतिक्रमण केलेबाबतच्य तक्रारीच्या अनुषंगाने सदरची बाब बांधकाम विकास विभागाशी संबधित असलेने त्यांचे कार्यालयाकडे जा.क्र.२४ दि.१३/०४/२०२० व जा.क्र.हातोहात दि.१४/०५/२०२० च्या पत्रान्वये पुढील कार्यवाही करणेसंदर्भात कळविले होते. या ठिकाणच्या तुटफुट झालेल्या चेंबरमुळे मैलापाणी थेट नदीमध्ये वाहत होते दरम्यान लॉकडाऊन कालावधी असलेने मलनि:सारण विभागाकडून सदर चेंबरच्या दुरुस्तीचे काम पुर्ण करून घेणेत आलेले आहे. सद्यस्थिती मध्ये सदर ठिकाणी मलवाहिनीतील मैलापाणी प्रवाह सुरळीतपणे सुरू आहे.

तसेच अन्य बाबी, बांधकाम विकास विभाग, विद्युत विभाग व जायका प्रकल्प यांचेशी संबधित आहेत.

मा.स.कळावे.

विधी विभाग
जा.क्र.३/१२/२०२०... ८९२
20 AIF 2020
पुणे महानगरपालिका
प्रत:- मा.विधि सल्लामार,

पुणे महानगरपालिका,

अधिक्षक अभियंता
मलनि:सारण देखभाल व दुरुस्ती
पुणे महानगरपालिका

o/c

यांना माहितीसाठी सदर...

श्री. सुधाकर सु. काळे

अभियंता

इन्डिया अपार्टमेंट ७६८/१८, प्रभाकराड,

महो. नं. ४, डेकन जिमखाना, पुणे ४११००४.

दिनांक : २२/०५/२०२०

प्रति,

१) मा. कार्यकारी अभियंता

बांधकाम विकास विभाग झोन क्र. ६

पुणे महानगरपालिका, शिवाजीनगर पुणे - ४११००५

२) मा. उपअभियंता

बांधकाम विकास विभाग झोन क्र. ६

पुणे महानगरपालिका, शिवाजीनगर पुणे - ४११००५

३) मा. कनिष्ठ शाखा अभियंता

बांधकाम विकास विभाग झोन क्र. ६

पुणे महानगरपालिका, शिवाजीनगर, पुणे - ४११००५.

विषय मिळकत :- महर्षिकर्वेनगर सर्व्हे नं.४६ पार्ट. यांसी सुसंगत सिटी सर्व्हे नं.१४७७ x १२ मीटर x ४.५० मीटर) कच्चे /पक्के स्वरूपाचे माती /राडारोडा भराव केलेले विनापरवाना ८१० घनमीटरचे काम.

संदर्भ :- आपणाकडील दिनांक १४/०५/२०२० रोजीची जावक क्रमांक नमूद न केलेली महाराष्ट्र प्रादेशिक नगर विकास अधिनियम १९६६ चे कलम ५२(अ) व कलम ५३ (१) अ नुसारची प्लॉटचे कुंपणावर डकविलेली आणि फोनवर पाठविलेला नोटीसचा फोटो.

महोदय,

१) संदर्भ नोटीसमधील संपूर्ण मजकूर धादांत चुकीचा असून सदर नोटीसमध्ये नमूद केलेल्या कायद्याच्या कलमाशी विसंगत असल्याने सदरची नोटीस त्वरीत खारीस्त करणे/मागे घेणे गरजेचे आहे. सदर कलमानुसार मिळकत मालकाने जाणून बुजून मनुष्यबळ वापरून मिळकतीत बांधकाम करणे वा भर घालणे आवश्यक आहे. सदर मिळकतीत आम्ही स्वतः केव्हाही नदीचे तीरावर बांधकाम केलेले नाही वा भराव घातलेला नाही.

२) विषयात नमूद केलेल्या मिळकतीमध्ये मुठानदीलगत लाल व निळीलाईनमध्ये आम्ही राडारोडा/मातीचा भराव टाकल्यामुळे लगतची मनपाची ड्रेनेज लाईन/चेंबर नादुरुस्त होऊन नदीत प्रदूषण होत आहे हे म्हणणे धादांत चुकीचे आहे. कारण, वर कलम-१ मध्ये आणि खाली नमूद केल्यावरून स्पष्ट होते. आम्ही कोणताही भराव टाकलेला नाही आणि नैसर्गिक कारणामुळे पाऊसाच्या पाण्याने झालेल्या गोष्टीस आम्हास जबाबदार धरणे योग्य नाही.

- ३) सन जून २०१७ मध्ये आपणाकडून आलेल्या नोटीसमध्ये नमूद केलेप्रमाणे हरीत न्यायाधिकरण पुणे बेंच यांच्या समोरील याचिकेवरील आदेशानुसार याचिका कल्याण मुठा नदीच्या प्रवाहाला मातीच्या भरावाने अडथळा होत असल्याने निळी व लाल रेषेवरील माती काढून टाकण्यास सांगितले आणि तसे न केल्यास पुणे महानगरपालिकेकडून काढून त्याचा खर्च मिळकत मालकाकडून वसूल करण्यात येईल असे कळविले.
- ४) वर कलम-३ मध्ये नमूद केलेल्या नोटीशीनुसार, पुणे महानगरपालिकेकडून काम करण्याचा ठेकेदारापैकी एकास नेमण्यात येऊन त्याने आपणापैकी कनिष्ठ अभियंता श्री. नामदेव बजबलकर यांचे सांगणेप्रमाणे सदर खोदकाम करून सुमारे १७७ ब्रास काळी माती व त्याखालील पोयटा काढून तो इतरत्र वृक्षरोपणासाठी नेला. सदर कनिष्ठ अभियंताच्या सांगण्याप्रमाणे काम झाल्यावरच सदर ठेकेदारास अंतीम बिल आम्ही दिले. वरील कामासाठी आम्ही फिडारस्टो या कंपनीस नेमले असल्याने कंपनीच्या अभियंत्याने सदर ठेकेदाराची नेमणूक करून आपणापैकी कनिष्ठ अभियंत्याच्या सांगण्याप्रमाणे सदर कामकाज पूर्ण करून घेऊन, खोदकामाचे मोजमापे घेऊन खोदकामाचा ब्रासचा हिशोब करून त्यावर सदर ठेकेदाराची व स्वतःची सही करून कंपनीच्या जनरल मॅनेजरकडे दाखल केले. सदर जनरल मॅनेजरने कामाकाजाचा तपशील नमूद करून पत्र व सोबत वरील मोजमापाच्या हिशोबाची प्रत आमच्याकडे दिले. त्याच्या प्रती सोबत जोडपत्र-१ आणि जोडपत्र-२ म्हणून जोडल्या असून संदर्भ नोटीस जोडपत्र-३ म्हणून जोडली आहे.
- ५) वर कलम-४ मध्ये नमूद केलेले काम जुलै-ऑगस्ट २०१७ मध्ये झाले आहे व त्यात जमिनीचा नैसर्गिक काळ्या मातीचा व त्याखालील नैसर्गिक पोयट्याच्या थराच्या ठेवणीस धक्का लागल्याने, त्यानंतर सन-२०१८, २०१९ मध्ये झालेल्या मोठ्या पाऊसात बाजूच्या प्लॉटची उंची जास्त असल्याने त्यात प्लॉटखालील पाण्यासह सदर मिळकतीतील पाणी जोराने नदीपात्राकडे जाताना खोदकामामुळे कमकुवत झाल्याने मातीचे थर नैसर्गिकरित्या वाहून गेले. मनपाची ड्रेनेज लाईन मोजणीनुसार सदर विषय मिळकतीतूनच जाते, परंतु कुंपणतार ठेकेदाराने चुकीने अलिकडे कुंपण केले आहे. सदरची ड्रेनेज लाईन टाकताना मिळकत मालकांची



पूर्वपरवानगी

घेतलेली नाही.

६) संदर्भ नोटीसमध्ये नमूद केलेप्रमाणे आम्ही भरावाचे काम केले नसल्याने ड्रेनेज लाईनचे नुकसान भरावामुळे होऊन नदीपात्राचे प्रदूषण होत आहे हे आपले म्हणणे वर तपशीलावरून योग्य नसल्याचे स्पष्ट होते. याशिवाय सदर मुठा नदीपात्रात मनपा हद्दीतच कित्येक ठिकाणी ड्रेनेज सोडल्याचे दिसून येते आणि त्यामुळेच जास्त प्रदूषण होत आहे याची दखल घ्यावी.

७) आमचे वरील म्हणण्याप्रमाणे सदर विषय मिळकतीत आम्ही कोणतेही कच्चे-पक्के राडारोडा मातीभरावचे काम केले नसल्याने आणि ड्रेनेज लाईनचे नुकसान आमचेमुळे झाले नसल्याने सदर संदर्भ नोटीस त्वरीत मागे घ्यावी वा खारीस्त करावी व तसे आम्हास लेखी ७ दिवसांत कळवावे, ही विनंती. तसेच पुणे महानगरपालिकेने कनिष्ठ अभियंता ड्रेनेज श्री. धुमाळ यांचेमार्फत ठेकेदार लालू देवकर यांचेकडून ड्रेनेज चेंबर दुरुस्तीचे काम चालू केले आहे. त्यासाठी आमची कोणतीही पूर्वपरवानगी न घेता संदर्भ मिळकतीचे वेल्डींग करून बंद केलेले लोखंडी गेट वेल्डींग तोडून मिलकतीवर विटा, वाळू, खडी, सिमेंट इत्यादी डंपरने आणून मिळकतीवर साठवण करून बांधकाम करत आहे, त्यामुळेही मिळकतीचे नुकसान होत आहे. त्याठिकाणी राडारोडा होत आहे याची दखल घेऊन सदर कामकाजानंतर सदर ठेकेदाराकडून सदर प्लॉटवरील व उतारावरील राडारोडा साफ करून आणि लोखंडी गेट पूर्वव्रत वेल्डींग करून बंद करून घेणे आवश्यक आहे आणि तसे सहकार्य आपण कराल याची आम्हास खात्री आहे.

ठिकाण : पुणे

दिनांक : २२/०५/२०२०

जोडपत्रे

आपला विश्वास

सुधाकर सु. काळे

अॅडव्होकेट

- १) जोडपत्र-१ : फिडारटो कंपनीच्या जनरल मॅनेजरचे कामकाजाबाबतचे पत्र
- २) जोडपत्र-२ : फिडारटो कंपनीच्या कनिष्ठ अभियंत्याने जागेवर केलेल्या खोदकामाचा हिशोब
- ३) जोडपत्र-३ : संदर्भ दिनांक १४/०५/२०२० रोजीची नोटीस प्रत.

**FIDESTO PROJECTS PRIVATE LIMITED**

Tel.: 020-27293487

E-mail: admin@fidesto.co.inWebsite: www.fidesto.co.inDate: 18th Aug 2017

To,
Adv. Mr. Sudhakar Kale
'Sarita', Near Priyamvada Apt,
Erandawane, Pune – 04

Sub: Excavation work carried out at your plot bearing Sr No 46(P), behind DP road, Karvenagar, Pune.

Dear Sir,

With reference to your advice in line with the subject, we had appointed an Excavation contractor to execute the said work with help of JCB, Dumper. The work was carried out as per your instructions and as required during the period of **28th July 2017 to 10th August 2017**.

The excavation was carried out up to the level of Drainage line as required and as per your advice. The total quantity of Soil excavated was Approximately **177 Brass** & the nature of material been excavated was Mostly **Black Cotton Soil and Poyta Soil**.

Thank You.

Yours Faithful,

(For Fidesto Projects Pvt Ltd)

Amar Pandita
GM Projects

Pune Office: B-7/8, Office No.6, 3rd Floor, Opp. Bharat Petrol Pump, Varsha Park, Anmol Pride, Baner Road, Pune

Regd. Office: A-91, Ground Floor, Anand Vihar, Near Karkardooma Metro Station, Delhi – 110092.

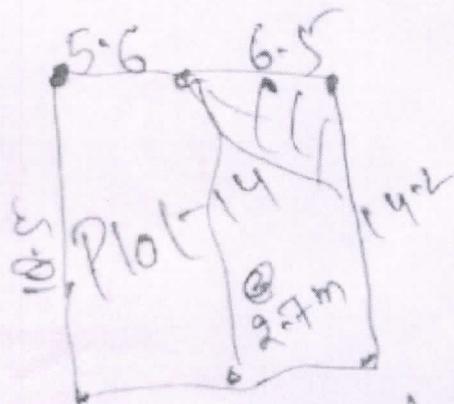
NCR Office: AAG-04, Shipra Krishna Azure Commercial Complex, Kaushambi, Ghaziabad – 201010.

CIN: U29253DL2014PTC263453

Matra Puel DP Road Site

Date - 12/08/2017

Excavation by JCB Machine.



Length = 15.5 m

Width = 12 m

Depth = 2.7 m

Qty - Volume = 502.2 m³

Brass - 177 Bms.

M. Ibrahim
FPP L

12/08/2017
9112371106

(JCB contractor)
Kailash

12/08/2017
7057304302

प्रेषक - मंगेश गुजराठी
 कोळिगर डी.पी.रोड
 पुणे. दि १६/०८/२०२०

प्रति, उप अभियंता
 बांधकाम विभाग निभाग अ.६
 पुणे महानगर पालिका
 पुणे.

विषय :- आपण दिलेल्या मा.क्र. हातोलत दि १५/०८/२०२० रोजीच्या
 नोटिशी नसत

महोदय,

आपण दिलेल्या नोटिशी मध्ये उल्लेख केलेल्या फ्लॉटमध्ये
 मी कोणताही प्रकारचा भागीचा भागन केलेला नाही. नोटीशीमध्ये
 उल्लेख केलेले ड्रेजिंग चेंबर माझ्या हक्कात नाही. सध्या
 आपण दिलेल्या नोटिशी मारली वस्तुस्थिती नाही.
 मागे वे साधारणतः दोन एक वर्षापूर्वी पुणे महानगर पालिका
 व जवसंपदा विभागाने केलेल्या सर्वेमध्ये माझ्या फ्लॉटमध्ये
 बंधू लॉडन व रेड लॉडन जात आहे. त्यावेळी मला त्यावेळीचे
 महानगर पालिका अधिकारी नी मुक नोटिस दिली होती त्यावेळी
 त्यानुसार बंधू लॉडन व रेड लॉडनमध्ये झालेला भागन काढून
 दोन्ही मंजूरिते, न फ्लॉटची उंची निश्चित केली. त्याप्रमाणे
 त्याच्या मार्गदर्शानुसार मी माझ्या फ्लॉटचा भागन काढून
 बाहेर टाकला होता. तरी खर्च आपण उल्लेख केलेला
 भागीचा भागन माझ्या हक्कात येत नाही. तसेच तुम्हाला ड्रेजिंग
 चेंबर माझ्या मिल्कतीच्या हक्कात साधारणतः १५-२०
 फुट आहे. त्यामुळे माझ्या मिल्कतीच्या कोणताही संबंध
 त्या चेंबर ड्रेजिंग चेंबरची येत नाही.
 सध्या सध्या नोटिशीमधील मा.क्र. माझ्या मिल्कतीशी
 संबंधित नसल्यामुळे, सध्या नोटिस रद्द करण्यात यावी.
 ही विनंती

१६/०८/२०२०

शहर अभियंता कार्यालय
 बांधकाम विभाग निभाग
 पुणे महानगर पालिका

आपला विश्वासू

मंगेश गुजराठी

मंगेश डी. गुजराठी

Permit in
issued



कार्यकारी अभियंता कार्यालय
पुणे महानगरपालिका
बांधकाम विकास विभाग, झोन ६
जावक क्र. ३००२१६११११
दिनांक. १२/१२/२०१०

Annexure - IV

महाराष्ट्र रिजनल अॅण्ड टाऊन प्लॅनिंग अॅक्ट १९६६ चे कलम ५२(१) (a) व (C) आणि कलम ५३(१)अ अन्वये नोटीस

प्रति,

श्री. ए. आर. टी. पी. कायदा १९६६ च्या कलम ५३ (१) अ आणि कलम ५२ (१) (a) व (C) अन्वये नियोजित अधिकारी यांचे अधिकार आणि कर्तव्ये यांची अंमलबजावणी आणि पालन करण्याचे अधिकार खाली सही करणार यास प्रदान करण्यात आलेले आहेत.

यांस

महोदय,

एम.आर.टी.पी. कायदा १९६६ च्या कलम ५३ (१) अ आणि कलम ५२ (१) (a) व (C) अन्वये नियोजित अधिकारी यांचे अधिकार आणि कर्तव्ये यांची अंमलबजावणी आणि पालन करण्याचे अधिकार खाली सही करणार यास प्रदान करण्यात आलेले आहेत.

माझ्याकडे अहवाल सादर करण्यात आलेला आहे की, तुम्ही खाली परिशिष्टात नमुद केल्याप्रमाणे जमिनीचे विकासकाम, जमिनीच्या वापरात बदल करण्याच काम सुरु केले आहे./हाती घेतलेले आहे./ पुर्ण केलेले आहे. सदरचे बांधकाम हे खाली नमुद करण्यात आलेल्या कारणांस्तव अनधिकृत झालेले आहे.

१. महाराष्ट्र रिजनल अॅण्ड टाऊन प्लॅनिंग अॅक्ट १९६६ चे कलम ५२(१) (a)नुसार पुणे -----
स.नं. ५८-११५-५८१५५ येथे आपल्याकडून विनापरवाना -----

----- चौ.मी. कचे/पक्के स्वरुपाचे बांधकाम केलेले आहे. सदरचे बांधकाम दि.१/१/२०१६ नंतर केल्याचे निदर्शनास येत आहे.

सदरच्या बांधकामाकरीता कायद्यान्वये आवश्यक असणारी संमती/परवानगी पुणे महानगरपालिकेकडून आपण घेतलेल नाही.

किंवा

२. महाराष्ट्र रिजनल अॅण्ड टाऊन प्लॅनिंग अॅक्ट १९६६ चे कलम ५२(१) (C)नुसार

आपणास मंजूर करण्यात आलेली परवानगी सं. प. क्र. ----- दिनांक ----- ही परवानगी मा. महापालिका आयुक्त यांचे दि ----- रोजीच्या आदेशाने रद्द बादल ठरली आहे. यास्तव सदरचे बांधकाम काढून टाकणेत यावे.

सबब, तुम्हास कळविण्यात येते की, ही नोटीस तुम्हास प्राप्त झाल्याचे दिनांकापासून २४ तासाचे कालावधीमध्ये उपरोक्त जागेवरील विनापरवाना सुमारे ----- चौ.मी. कचे/पक्के स्वरुपाचे केलेले बांधकाम काढून घ्यावे व जमिन/ मिळकत पूर्ववत करणे. अन्यथा सदर विनापरवाना/अनधिकृत बांधकाम पुणे महापालिकेमार्फत काढून घेण्यात येईल व कारवाईचा सर्व खर्च आपणाकडून वसूल करणेत येईल.

त्या प्रमाणे आदेशाची आपण पुर्तता न केल्यास आपण सदरील कायद्यातील तरतुदीनुसार दिवाणी अथवा फौजदारी खटला दाखल करण्यास पात्र ठराल आणि सदरील आदेशाची पुर्तता तुमचे जबाबदारीवर आणि तुमचे खर्चाने मनपा तर्फे करण्यात येईल, याची कृपया नोंद घ्यावी.

पदनिर्देशित अधिकारी तथा
कनिष्ठ/शाखा अभियंता
बांधकाम विकास विभाग, झोन क्र.६
पुणे महानगरपालिका

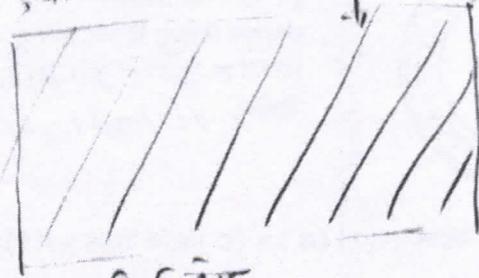
पदनिर्देशित अधिकारी तथा
उप अभियंता
बांधकाम विकास विभाग, झोन क्र. ६
पुणे महानगरपालिका

नोट :- जागेवरील अनधिकृत बांधकाम नकाशा व पंचनामा मागील पानावर

जागेवरील अनधिकृत बांधकाम नकाशा

२५०' x १००' फूट.

१६६' फूट डि.फि ट्रेड



अधिकृत
नकाशा

अधिकृत
नकाशा

अधिकृत
नकाशा

अधिकृत
नकाशा

पदनिर्देशित अधिकारी तथा
कनिष्ठ/शाखा अभियंता
बांधकाम विकास विभाग, झोन क्र.
पुणे महानगरपालिका

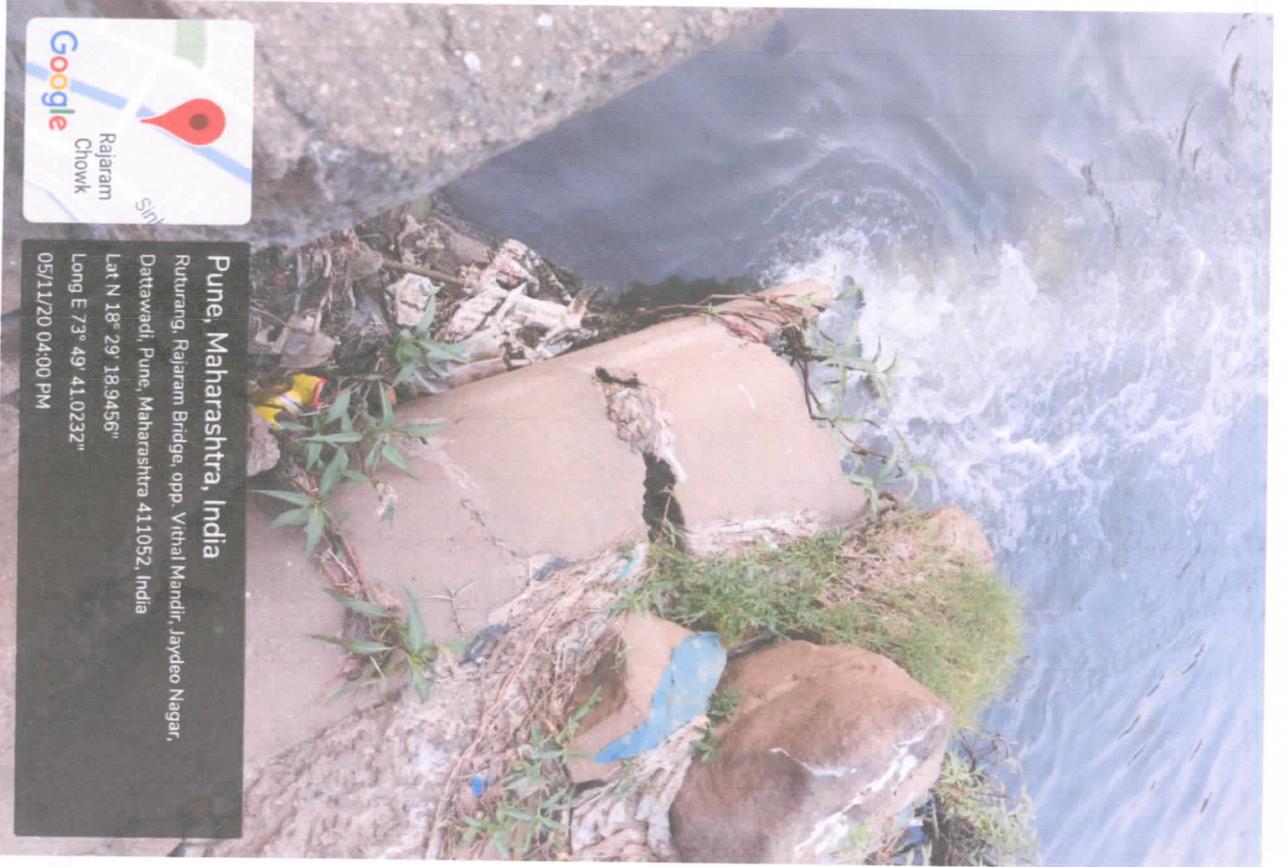
जागेवरील पंचनामा - आज दि. १८/१२/२०२० रोजी सकाळी/दुपारी ५.४० वाजता समक्ष जागा पहाणी केली असता वरील नकाशात दर्शविल्यानुसार अनधिकृत बांधकाम केल्याचे निदर्शनास येत आहे. सदर बांधकामाबाबत अधिकृत कागदपत्रे मागविली असता सदर कागदपत्रे आपण उपलब्ध करू शकला नाही. तरी सदर पंचनामा आज रोजी दोन पंचाचे समक्ष करणेत आला असे.

१) पंच - Sahel Sawarkar
48/11 Kaveraygar - Pune S2

२) पंच - Deepak A. Arekar
Arekar

पदनिर्देशित अधिकारी तथा
कनिष्ठ/शाखा अभियंता
बांधकाम विकास विभाग, झोन क्र.
पुणे महानगरपालिका

Arekar
18/12/2020
928900312
Sahel



Pune, Maharashtra, India
 Ruturangi, Rajaram Bridge, opp. Vithal Mandir, Jaydeo Nagar,
 Dattawadi, Pune, Maharashtra 411052, India
 Lat N 18° 29' 18.9456"
 Long E 73° 49' 41.0232"
 05/11/20 04:00 PM

MAHARASHTRA POLLUTION CONTROL BOARD



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Report No. MPCB/RLPUNGENE/W/20

Date : 08/11/2020

ANALYSIS REPORT-WATER (ENV)

| | | | |
|-----------------|--------------------------------------------------|---------------------------------|---------------------|
| Sample ID | SROPN1GCEW2011336 | Lab Sample Code | RLPUNGENE/W/2006298 |
| Sample Location | Near water, below rajaram bridge near vithalwadi | Type Of Water Body | Nala |
| Collected By | Sanjana D. Jadhav | Dr. of Submission | 08/11/2020 |
| Dr. of Receipt | 10/11/2020 | Dr. & Time of Sample Collection | 08/11/2020 07:27:00 |

| Sr.No | Parameter | Unit | Results |
|-------|------------------|--------|---------|
| 1 | pH | | 7.9 |
| 2 | BOD | mg/lit | 115.0 |
| 3 | C.O.D | mg/lit | 258.0 |
| 4 | Suspended Solids | mg/lit | 2300.0 |
| 5 | T.D.Solids | mg/lit | 530.0 |
| 6 | Sodium | mg/lit | 36.0 |
| 7 | Potassium | mg/lit | 9.3 |
| 8 | Total Chromium | mg/lit | 0.17 |
| 9 | Nickel | mg/lit | BDL |
| 10 | Cadmium | mg/lit | BDL |
| 11 | Lead (Pb) | mg/lit | BDL |
| 12 | Copper | mg/lit | 0.25 |
| 13 | Zinc | mg/lit | 0.53 |
| 14 | Iron | mg/lit | 19.98 |
| 15 | Nitrate Nitrogen | mg/lit | 2.7 |
| 16 | Phosphate | mg/lit | 1.90 |
| 17 | Manganese | mg/lit | BDL |
| 18 | Cobalt | mg/lit | BDL |

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UOM : Unit Of Measurement

Nala water below rajaram bridge near vithalwadi STP, 18.291894 17.494102

Reviewed By
 Dr. P. D. Khedekar

Information printed does not require signature



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 Fax : 0202811223
 Website : <http://mpcb.gov.in>

E-mail : rajnataraj@mpcb.gov.in

Date : 09/11/2020

ANALYSIS REPORT-WATER (ENV)

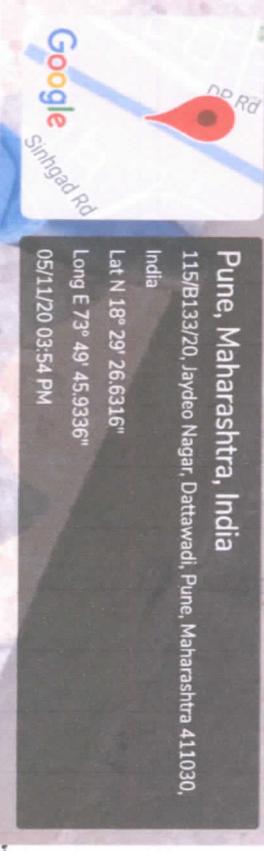
| | | | |
|-----------------|-----------------------------------------------|---------------------------------|------------------------|
| Sample ID | SRCPN/GEN/20/01328 | Lab Sample Code | RLPN/GEN/ENV/20/000300 |
| Sample Location | Open water, back side of Jaydev nagar society | Type Of Water Body | N/A |
| Collected By | Sanjana D Jadhav | Dr. of Submission | 09/11/2020 |
| Date/Receipt | 10/11/2020 | Dr. & Time of Sample Collection | 09/11/2020 07:34:00 |

| Sr.No | Parameter | UoM | Results |
|-------|------------------|--------|---------|
| 1 | pH | | 7.9 |
| 2 | BOD | mg/l | 17.0 |
| 3 | C.O.D | mg/lit | 52.0 |
| 4 | Suspended Solids | mg/lit | 28.0 |
| 5 | T.O.Solids | mg/lit | 466.0 |
| 6 | Sodium | mg/lit | 38.1 |
| 7 | Potassium | mg/lit | 5.4 |
| 8 | Total Chromium | mg/lit | BDL |
| 9 | Nickel | mg/lit | BDL |
| 10 | Cadmium | mg/lit | BDL |
| 11 | Lead (Pb) | mg/lit | BDL |
| 12 | Copper | mg/lit | BDL |
| 13 | Zinc | mg/lit | BDL |
| 14 | Iron | mg/lit | 0.22 |
| 15 | Nitrate Nitrogen | mg/lit | 1.0 |
| 16 | Phosphate | mg/lit | 0.10 |
| 17 | Manganese | mg/lit | BDL |
| 18 | Coccol | mg/lit | BDL |

N/A : Not Analyzed BDL : Below Detection Limit
 ND : Not Detectable UoM : Unit Of Measurement
 Drain water, back side of
 Jaydev nagar society
 18-24238-716
 73-49942632

Reviewed By
 Dr. P. D. Kulkarni

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Fax : 0258110279
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Report No. MPCBR/PUNE/ENV/20

Date : 05/11/2020

ANALYSIS REPORT-WATER (ENV)

| | | | |
|-----------------|---------------------------------------------------------------------|--------------------------------|----------------------|
| Sample ID | SRCPN11GEN/20/01329 | Lab Sample Code | RLPUNGENENV/20/00301 |
| Sample Location | Drain water behind construction site, D.P. Road, Type Of Water Body | Nails | |
| Collected By | Sanjana D. Jadhav | DI of Submission | 05/11/2020 |
| DI of Receipt | 10/11/2020 | DI & Time of Sample Collection | 05/11/2020 07:37:00 |

| Sr.No | Parameter | Unit | Results |
|-------|------------------|--------|---------|
| 1 | pH | | 8.1 |
| 2 | BOD | mg/lit | 12.0 |
| 3 | C.O.D | mg/lit | 36.0 |
| 4 | Suspended Solids | mg/lit | 32.0 |
| 5 | T. D Solids | mg/lit | 790.0 |
| 6 | Sodium | mg/lit | 110.0 |
| 7 | Potassium | mg/lit | 11.6 |
| 8 | Total Chromium | mg/lit | BDL |
| 9 | Nickel | mg/lit | BDL |
| 10 | Cadmium | mg/lit | BDL |
| 11 | Lead (Pb) | mg/lit | BDL |
| 12 | Copper | mg/lit | BDL |
| 13 | Zinc | mg/lit | BDL |
| 14 | Iron | mg/lit | 0.12 |
| 15 | Nitrate Nitrogen | mg/lit | 1.4 |
| 16 | Phosphate | mg/lit | 0.50 |
| 17 | Manganese | mg/lit | BDL |
| 18 | Cobalt | mg/lit | BDL |

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable Unit : Unit Of Measurement

Drain water behind construction site

D.P. Road, Grandawara,

18.29266316

73.49459336

Reviewed By

Dr P D Khandekar

MAHARASHTRA POLLUTION CONTROL BOARD


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Srivastav Nagar.

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Phone : 0
Fax : 020811028

Website : <http://mpcpcb.gov.in>

Report No : MPCB/RLP/NGEN/ENV/20

Date : 09/12/2020

ANALYSIS REPORT-WATER (ENV)

| | | | |
|-----------------|--------------------------------------------|---------------------------------|------------------------|
| Sample ID | SRRDP/1/GEN/2001/330 | Lab Sample Code | RLP/NGEN/ENV/20/005072 |
| Sample Location | Drain water, D.P.Road, Erandwana, 18,29393 | Type Of Water Body | N/A |
| Collected By | Sarjima D. Jadhav | Dt. of Submission | 06/11/2020 |
| Dt of Receipt | 10/11/2020 | Dt. & Time of Sample Collection | 06/11/2020 07:42:00 |

| Sr.No | Parameter | Unit | Results |
|-------|------------------|--------|---------|
| 1 | pH | | 7.9 |
| 2 | BOD | mg/lit | 15.0 |
| 3 | C.O.D | mg/lit | 40.0 |
| 4 | Suspended Solids | mg/lit | 18.0 |
| 5 | T.D Solids | mg/lit | 422.0 |
| 6 | Sodium | mg/lit | 34.0 |
| 7 | Potassium | mg/lit | 5.9 |
| 8 | Total Chromium | mg/lit | BDL |
| 9 | Nickel | mg/lit | BDL |
| 10 | Cadmium | mg/lit | BDL |
| 11 | Lead (Pb) | mg/lit | BDL |
| 12 | Copper | mg/lit | BDL |
| 13 | Zinc | mg/lit | BDL |
| 14 | Iron | mg/lit | 0.21 |
| 15 | Nitrate Nitrogen | mg/lit | 2.2 |
| 16 | Phosphate | mg/lit | 0.70 |
| 17 | Manganese | mg/lit | BDL |
| 18 | Cobalt | mg/lit | BDL |

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UOM : Unit Of Measurement

Drain water, D.P. Road,

Erandwana,

18, 29 39 32 52

73, 49 54 77 52

Reviewed By

Dr. P. D. Khasdake

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Google

Pune, Maharashtra, India

Building No. A2 Saritavahav, Sinhgad Rd, Sarita Vihar Phase 2,

Dattawadi, Pune, Maharashtra 411030, India

Lat N 18° 29' 39.7644"

Long E 73° 49' 55.1856"

05/11/20 03:33 PM



Pune, Maharashtra, India
 18, Sarita Nagari Rd, Saritanagari Phase II, Sarita Vihar Phase 2,
 Dattawadi, Pune, Maharashtra 411030, India
 Lat N 18° 29' 39.3252"
 Long E 73° 49' 54.7752"
 05/11/20 03:30 PM

MAHARASHTRA POLLUTION CONTROL BOARD



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 Shivaj Nagar,
 E-mail : scprlab@mpcb.gov.in

Report No MP/CR/L/PN/GEN/ENV/20
 Date : 08/12/2020

ANALYSIS REPORT-WATER (ENV)

| | | | |
|-----------------|-------------------------------------------|---------------------------------|-----------------------|
| Sample ID | SROPN/GEN/20/01331 | Lab Sample Code | RL/PN/GEN/ENV/20/0303 |
| Sample Location | Drain water D.P.Road, Erandwana 16 293471 | Type of Water Body | Nali |
| Collected By | Sanjana D Jadhav | Dt. of Submission | 08/11/2020 |
| Dt of Receipt | 10/11/2020 | Dt. & Time of Sample Collection | 05/11/2020 07:56:00 |

| Sr.No | Parameter | UoM | Results |
|-------|------------------|--------|---------|
| 1 | pH | | 7.8 |
| 2 | BOD | mg/lit | 18.0 |
| 3 | C.O.D | mg/lit | 48.0 |
| 4 | Suspended Solids | mg/lit | 20.0 |
| 5 | T.D Solids | mg/lit | 410.0 |
| 6 | Sodium | mg/lit | 39.8 |
| 7 | Potassium | mg/lit | 6.8 |
| 8 | Total Chromium | mg/lit | BDL |
| 9 | Nickel | mg/lit | BDL |
| 10 | Cadmium | mg/lit | BDL |
| 11 | Lead (Pb) | mg/lit | BDL |
| 12 | Copper | mg/lit | BDL |
| 13 | Zinc | mg/lit | BDL |
| 14 | Iron | mg/lit | 0.26 |
| 15 | Nitrate Nitrogen | mg/lit | 2.5 |
| 16 | Phosphate | mg/lit | 0.70 |
| 17 | Manganese | mg/lit | BDL |
| 18 | Cobalt | mg/lit | BDL |

NA : Not Analyzed BDL : Below Detection Limit ND : Not Detectable UoM : Unit of Measurement
Drain water D.P. Road,
Erandwana,
18 293471644
73.49551856
 Reviewed By
 Dr.P.D Jadhav

** Electronic report does not require signature

MAHARASHTRA POLLUTION CONTROL BOARD


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Report No

Date : 09/12/2020

ANALYSIS REPORT-WATER (ENV)

| | | | |
|-----------------|-----------------------------------------------|---------------------------------|-----------------------|
| Sample ID | SROPN/GEN/20/0134 | Lab Sample Code | RLPN/GEN/ENV/20/00306 |
| Sample Location | Drain water, near garden, D.P.Road, Erandwade | Type Of Water Body | NAB |
| Collected By | Sanjana D. Jadhav | Dt. of Submission | 08/12/2020 |
| Dt. of Receipt | 10/11/2020 | Dt. & Time of Sample Collection | 08/12/2020 08.50P |

| Sr.No | Parameter | UoM | Results |
|-------|------------------|--------|---------|
| 1 | pH | | 8.2 |
| 2 | BOD | mg/lit | 28.0 |
| 3 | C.O.D | mg/lit | 80.0 |
| 4 | Suspended Solids | mg/lit | 80.0 |
| 5 | T D Solids | mg/lit | 152.0 |
| 6 | Sodium | mg/lit | 9.7 |
| 7 | Potassium | mg/lit | 1.2 |
| 8 | Total Chromium | mg/lit | BDL |
| 9 | Nickel | mg/lit | BDL |
| 10 | Cadmium | mg/lit | BDL |
| 11 | Lead (Pb) | mg/lit | BDL |
| 12 | Copper | mg/lit | BDL |
| 13 | Zinc | mg/lit | BDL |
| 14 | Iron | mg/lit | 3.14 |
| 15 | Nitrate Nitrogen | mg/lit | 1.4 |
| 16 | Phosphate | mg/lit | 0.10 |
| 17 | Manganese | mg/lit | BDL |
| 18 | Cobalt | mg/lit | BDL |

NA : Not Analyzed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

Drain water, near garden
D.P. Road, Erandwade,
18.29584088
93.50111048

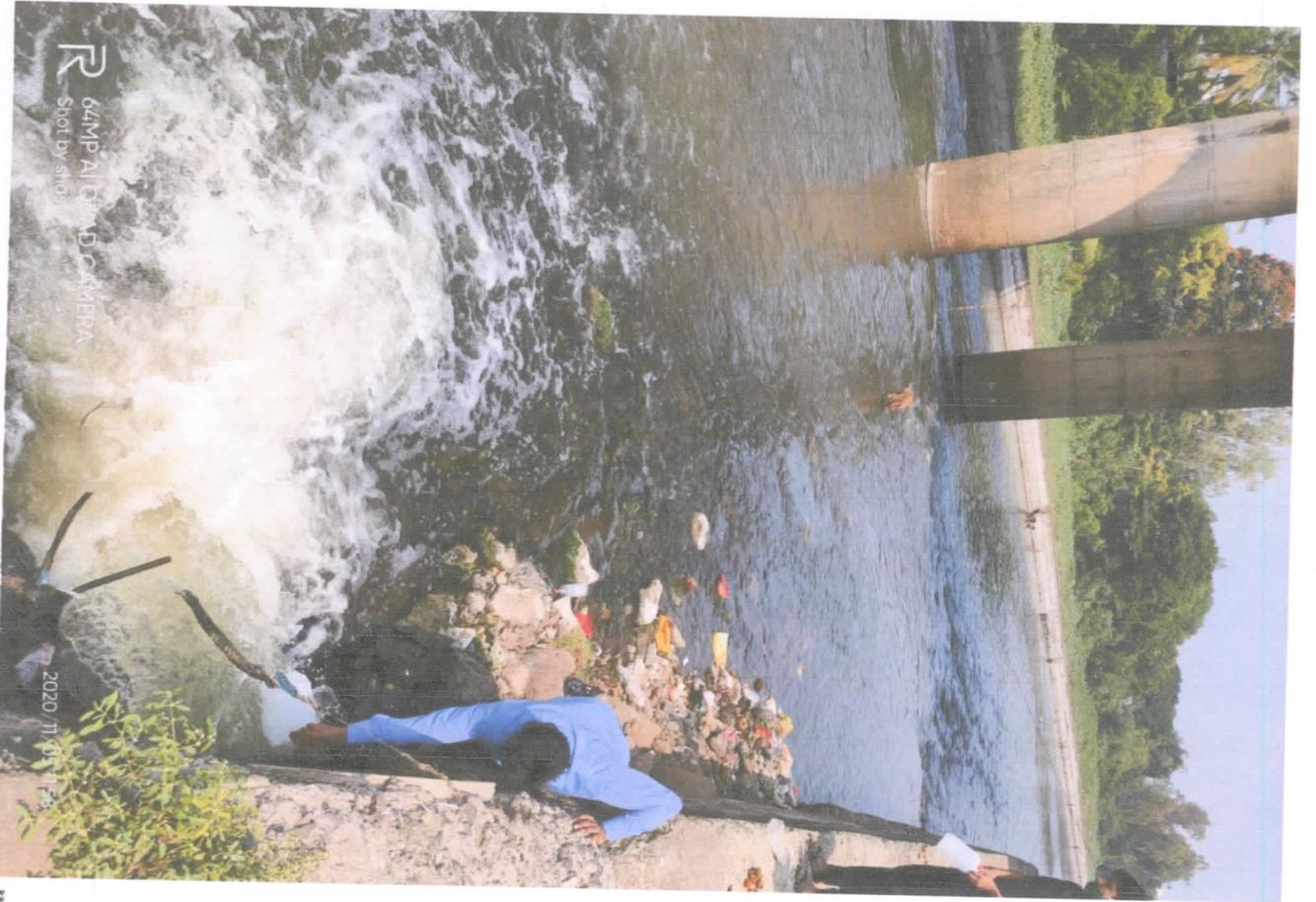
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Dr. P. D. Kishickar

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1





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Report No. MPCB/RL/PVGENENV20

Date : 09/12/2020

ANALYSIS REPORT-WATER (ENV)

| | | | |
|-----------------|----------------------------------------------|---------------------------------|---------------------|
| Sample ID | SROPNVGENV201325 | Lab Sample Code | RLPVGENENV2000297 |
| Sample Location | Drain water discharge of STP outlet of mutha | Type Of Water Body | Nala |
| Collected By | Sanjana D. Jadhav | Dr. of Submission | 08/11/2020 |
| Dr./of Receipt | 10/11/2020 | Dr. & Time of Sample Collection | 09/11/2020 07:19:00 |

| Sr.No | Parameter | UoM | Results |
|-------|------------------|--------|---------|
| 1 | pH | | 7.9 |
| 2 | BOD | mg/lit | 15.0 |
| 3 | C.O.D | mg/lit | 44.0 |
| 4 | Suspended Solids | mg/lit | 14.0 |
| 5 | T.D.Solids | mg/lit | 446.0 |
| 6 | Sodium | mg/lit | 38.6 |
| 7 | Potassium | mg/lit | 7.0 |
| 8 | Total Chloride/m | mg/lit | BDL |
| 9 | Nickel | mg/lit | BDL |
| 10 | Cadmium | mg/lit | BDL |
| 11 | Lead (Pb) | mg/lit | BDL |
| 12 | Copper | mg/lit | BDL |
| 13 | Zinc | mg/lit | BDL |
| 14 | Nitrate Nitrogen | mg/lit | 2.9 |
| 15 | Phosphate | mg/lit | 0.50 |
| 16 | Manganese | mg/lit | 1.00 |
| 17 | Cobalt | mg/lit | BDL |

NA : Not Analyzed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

Reviewed By

Dr. P. D. Khadikar
 Scientific Officer

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Report No. MP-CB/RLP/GEN/ENV/20

Date : 06/12/2020

ANALYSIS REPORT-WATER (ENV)

| | | | |
|-----------------|--------------------------------------|---------------------------------|-------------------------|
| Sample ID | SRCP/NT/GEN/20/01333 | Lab Sample Code | RLP/VI/GEN/ENV/20/00305 |
| Sample Location | Drain water, backside of pandit pham | Type Of Water Body | Nala |
| Collected By | Sanjana D. Jadhav | Dt. of Submission | 06/11/2020 |
| Dt. of Receipt | 10/11/2020 | Dt. & Time of Sample Collection | 06/11/2020 06:4:00 |

| Sr.No | Parameter | UoM | Results |
|-------|------------------|--------|---------|
| 1 | pH | | 8.1 |
| 2 | BOD | mg/lit | 12.0 |
| 3 | C.O.D | mg/lit | 36.0 |
| 4 | Suspended Solids | mg/lit | 20.0 |
| 5 | T.D.Solids | mg/lit | 446.0 |
| 6 | Sodium | mg/lit | 41.3 |
| 7 | Total Chromium | mg/lit | BDL |
| 8 | Potassium | mg/lit | 2.0 |
| 9 | Nickel | mg/lit | BDL |
| 10 | Cadmium | mg/lit | BDL |
| 11 | Lead (Pb) | mg/lit | BDL |
| 12 | Copper | mg/lit | BDL |
| 13 | Zinc | mg/lit | BDL |
| 14 | Iron | mg/lit | BDL |
| 15 | Nitrate Nitrogen | mg/lit | 0.13 |
| 16 | Phosphate | mg/lit | 0.9 |
| 17 | Manganese | mg/lit | 0.20 |
| 18 | Cobalt | mg/lit | BDL |

NA : Not Analyzed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

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Dr.P.D.Khadolkar

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MAHARASHTRA POLLUTION CONTROL BOARD



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E-mail : mpcunlab@mpcb.gov

Report No: MPCBR/LP/MCENENW/20

Date : 08/12/2020

ANALYSIS REPORT-WATER (ENW)

| Sl. No | Parameter | Unit | Result |
|--------|------------------|--------|--------|
| 1 | pH | | 7.9 |
| 2 | BOD | mg/lit | 39.0 |
| 3 | C.O.D | mg/lit | 88.0 |
| 4 | Suspended Solids | mg/lit | 64.0 |
| 5 | T.D.Solids | mg/lit | 346.0 |
| 6 | Sodium | mg/lit | 33.0 |
| 7 | Potassium | mg/lit | 6.6 |
| 8 | Total Chromium | mg/lit | BDL |
| 9 | Nickel | mg/lit | BDL |
| 10 | Cadmium | mg/lit | BDL |
| 11 | Lead (Pb) | mg/lit | BDL |
| 12 | Copper | mg/lit | BDL |
| 13 | Zinc | mg/lit | 0.01 |
| 14 | Iron | mg/lit | 0.64 |
| 15 | Nitrate Nitrogen | mg/lit | 0.7 |
| 16 | Phosphate | mg/lit | 0.80 |
| 17 | Manganese | mg/lit | BDL |
| 18 | Cobalt | mg/lit | BDL |

NA : Not Analyzed BDL : Below Detection Limit ND : Not Detectable UOM : Unit of Measurement

Reviewed By

Dr.P.D.Khadkar

Electronic report does not require signature